

**CORRIGENDUM TO PUBLIC ANNOUNCEMENT OF APRIL 07, 2008 TO THE SHAREHOLDERS OF
JAMIRAH TEA COMPANY LIMITED ("JTCL")**

(REGD. & CORPORATE OFFICE: "5 & 6, FANCY LANE, KOLKATA-700001)

This Corrigendum ("Corrigendum") is being issued by VC Corporate Advisors Private Limited ("VCAPL" or "Manager to the Offer"), for and on behalf of Joonktollie Tea & Industries Limited ("Acquirer")

This Corrigendum is in continuation of, and should be read in conjunction with the original Public Announcement ("PA") published on 7th April, 2008 & Corrigendum to Public Announcement published on 24th May, 2008. Terms used but not defined in this announcement shall have the meaning assigned to them in the "PA".

Shareholders are requested to note the following amendments:-

1. The name of Shri Bajrang Lal Surana, director of the Target Company should be read as Shri Babulal Surana.
2. The address of the sellers mentioned in the sellers list at serial no. 12 to 15 should be read as 5 & 6 Fancy Lane, Kolkata – 700 001 in place of 5 & 6 Fancy Chatterjee Avenue, Kolkata – 700 001.

Other than above, all other terms and conditions stated in the Public Announcement & Corrigendum to PA remains the same.

The Acquirer and its Directors accept full responsibility for the information contained in this announcement and also accept responsibility for the obligations of the Acquirer laid down under the Regulations. This announcement would also be available on the SEBI website at <http://www.sebi.gov.in>

Issued by Manager to the Offer on behalf of the Acquirer:

Manager to the Offer:

VC CORPORATE ADVISORS PRIVATE LIMITED

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Place: Kolkata

Date : 30.05.2008